

CENTRAL ELECTRICITY REGULATORY COMMISSION  
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001  
Ph:23753942 Fax- 23753923

No: 17/SM/2015-

Dated: 10.02.2016

Dear Sir/Madam,

**Sub: Determination of benchmark Capital Cost Norm for Solar PV Power Projects and Solar Thermal power Projects applicable during FY2016-17.**

The Commission, vide its orders dated 22.12.2015 in Petition No. 17/SM/2015 has invited comments/suggestions/objections of all stakeholders by 10.1.2016

2. It has been decided by the Commission to hold a public hearing on the above subjects on **29th February,2016** as per details given below:-

Date	Venue	Timing	Invitees
29.02.2016	"CERC COURT ROOM" (Fourth Floor), Chanderlok Building , 36, Janpath, New Delhi-110001.	02:30 P.M.	Representatives of Central/ State Governments/ State Utilities/ CPSUs/ CTUs/STUs/Power Exchanges/ Individual Experts/ NGOs/ IPPs/ Financial Institutions/ Consultancy Firms/ Consumer Organizations

3. The Commission values your views and firmly believes that your participation/participation of your organization in the oral proceedings will be of immense assistance in arriving at just and fair conclusions on the different issues at stake. I would, therefore, request you to attend the hearing on **29th February,2016** or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable the office to make proper arrangements for the hearing, it is requested that the name of proposed participant(s) from your organization may please be communicated to the undersigned **latest by 26.02.2016** . Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may please be planned to be limited to duration of 5-10 minutes and be covered in not more than 8-10 slides. A line in confirmation about the participation in the hearing would be highly appreciated.

Yours faithfully,

(Shubha Sarma)  
Secretary

